CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP.No.87 of 1997 in OA.No.450 of 1995

Dated New Delhi, this 24th day of July, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J) HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

Lakshmi Chand S/o Shri Harswaroop Singh Ex. Mobile Booking Clerk Railway Station Muzzan Pur Narain Northern Railway. Presently,

Resident of House No.2551 Gali No.15, Kailash Nagar DELHI SHAHDRA.

... Petitioner

By Advocate: Shri R. R. Rai, proxy counsel for Shri B. S. Mainee

versus

- 1. Shri D. P. Tripathy
 Secretary
 Ministry of Railways
 (Railway Board)
 Rail Bhavan, Raisina Road
 NEW DELHI.
- Shri Shanti Narain General Manager Northern Railway Baroda House NEW DELHI.
- 3. Shri Om Prakash
 Divisional Railway Manager
 Northern Railway
 Moradabad Division
 MORADABAD.

... Respondents

By Advocate: Shri P. S. Mahendru

ORDER (Oral)

Dr Jose P. Verghese, VC(J)

Reply has been filed and prima facie, it is found that sufficient compliance has been done. If anything left under, opportunity is given to the petitioner to seek relief in appropriate forum. Notices are discharged. The CP is

disposed of.

(K. Muthukumar)
Member(A)

(Dr Jose P. Verghese) Vice Chairman (J).